

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

(PHYSICAL HEARING)

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 23.01.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.48/241/HDB/2022
NAME OF THE COMPANY	GIRIJA BUILDERS PRIVATE LIMITED
NAME OF THE PETITIONER(S)	R.YASODA RAO
NAME OF THE RESPONDENT(S)	GIRIJA BUILDERS PRIVATE LIMITED
UNDER SECTION	241

ORDER

Ld. Counsel Mr. Sethu Rama Rao for R1 to 4 present. Ld. Counsel Smt. Sandhya Rani for R5 present. For filing counter of R5. Post on 20.02.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)